## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO.1164 TO BE ANSWERED ON 28<sup>TH</sup> JUNE, 2019

#### LABORATORY FACILITIES IN HOSPITALS

#### 1164. SHRI SUNIL KUMAR SINGH:

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken cognizance of the lack of laboratory facilities for the diagnosis of diseases in the Government hospitals and hence private labs are charging more fees, if so, the details thereof;
- (b) the measures being taken by the Government to address the issue of lack of lab facility in all the hospitals; and
- (c) whether the Government proposes to implement any scheme to provide special assistance/fund for the setting up of labs in rural areas, if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Public Health and hospitals is a State subject and regulation of diagnostic laboratories falls within the ambit of State Governments. However, the Government of India enacted the Clinical Establishments (Registration and Regulation) Act, 2010 and notified Clinical Establishments (Central Government) Rules, 2012 for registration and regulation of clinical establishments, including diagnostic laboratories. In the State /UTs where the said Act is in force, the clinical establishments are required to meet the norms such as minimum standards of facilities and services, minimum requirement of personnel, maintenance of records and reports and displaying of rates at a conspicuous place. The clinical establishments are also required to follow Standard Treatment Guidelines issued by the Central/State Governments and charge rates for each type of procedure and service within the range of rates determined from time to time.

Contd.....

(b) & (c) Public Health and hospitals being a State subject, it is the responsibility of the States/UTs to ensure availability of labs in hospitals. In 2015, under National Health Mission (NHM), Government of India launched National Free Diagnostic Service Initiative (FDI). This initiative aims to ensure the availability of 56 diagnostic tests at district hospital level, 39 tests at Community Health Centre, 19 tests at Primary health centre and 7 tests at the level of Sub-Centre. The Ministry of Health and Family Welfare is supporting all State/UT in its roll out.

The detailed guidelines is available on web link: <a href="http://www.nhsrcindia.org/sites/default/files/practice\_file/Free%20Diagnostics%20Service%20I">http://www.nhsrcindia.org/sites/default/files/practice\_file/Free%20Diagnostics%20Service%20I</a> <a href="mailto:nitiative.pdf">nitiative.pdf</a>

.....